

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/27/7/AMR/2020	Under Liquidation	7 of IBC	State Bank of India Vs Prathyusha Resources & Infra pvt Ltd
	IA (IBC)/133/2024	U/Reg. 15(1)(b) of IBBI(Liquidation Process) Reg's, 2016	K.Sivalingam , Liquidator for M/s Prathyusha Resources & Infra Private Limited

ORDER

IA (IBC)/133/2024:

Present: None appeared for both the parties.

This application has been filed by the Liquidator seeking to take on record the 7th Progress Report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/133/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**